

ties in earning their livelihood. Lakhs of educated and uneducated unemployed youth are in search of jobs. I would like to request the Central Government to provide at least one job to each family. Moreover, I would also request that agencies like gas (LPG), Maruti cars, scooters, etc. may also be given to the unemployed youth so that they can maintain their families.

(viii) Need to Review the Decision Regarding Transfer of Teen Bigha to Bangladesh

SHRI ANNA JOSHI(Pune): The process of "Teen Bigha" track being leased out to Bangladesh has been underway. Teen Bigha is a place in India which connects a place called Kuchlibari inhabited by 50,000 Indians with the rest of India. Keeping with the term of Indira-Mujeeb agreement of 1974, Teen Bigha is being leased out perpetually. It is beyond any reason as to why our own land should be leased out. Better course would be to give transit right to Bangladeshis of Dahargram and Angarpeta through Teen Bigha, but keeping India's sovereignty intact.

I urge upon the Government to make proper amends to Indira-Mujeeb Agreement and keep the Indian title safe.

14.55 hrs.

SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) AMENDMENT BILL

[English]

MR. DEPUTY SPEAKER: We shall now take up further consideration of the motion on Sick Industrial Companies (Special Provision) Amendment Bill moved on 2nd Dec. 1991. Now, the hon. Finance Minister will be giving the reply.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, we have given our names. We would also like to speak on this subject.

MR. DEPUTY SPEAKER: The time allotted for this discussion was two hours. We have already taken four hours and fourteen minutes, that is double the time allotted for this discussion.

SHRI PIUS TIRKEY (Alipurdwar): We have also given our names. The small groups have not been given any chance on this subject. You have to give some time for the small groups also. You may give us two or three minutes each. No member from the RSP has spoken on this subject.

SHRI ANNA JOSHI (Pune): You give us at least five minutes.

SHRI SRIBALLAV PANIGRAHI: Many units in our area are going to be closed.

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): No unit is going to be closed.

SHRI PIUS TIRKEY: You give me two minutes. Sir, injustice is being done to the small parties.

SHRI A. CHARLESS (Trivandrum): I have also given my name.

MR. DEPUTY SPEAKER: It was decided yesterday by the Minister of Parliamentary Affairs that the discussion will complete and the reply will be given by the hon. Minister of Finance today.

SHRI PIUS TIRKEY: Sir, the Minister should agree with us.

MR. DEPUTY SPEAKER: Can you wait for some time?